

**Central Administrative Tribunal
Principal Bench,
New Delhi**

OA No.303/2017

New Delhi this the 25th day of January, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr.K.N.Shrivastava, Member (A)**

Shri Jagdish Prasad Meena,
Age-46 years, Group 'D'
Designation – Khalasi
S/o Shri Ganga Sahai Meena
R/o V&PO-Jetpur, District-Dausa
Tehsil-Mauo, Rajasthan.

.....Applicant

(By Advocate:Shri Sachin Chauhan)

VERSUS

Union of India through its

1. The Secretary
Ministry of Urban and Development
Nirman Bhawan
New Delhi.
2. The Director General of Works (CPWD)
Central Public Works Department
Nirman Bhawan, New Delhi.
3. The Superintending Engineer (Elect.)
Co-ordination Circle (Elect.)
Block-1, Level-7
R.K.Puram, New Delhi.
4. The Superintending Engineer (Electrical)
C.P.W.D., Circle-2
C.P.W.D., 4th Floor
Room No.-C-401
I.P.Bhawan, New Delhi.
5. The Executive Engineer
Electrical Division No.-3
C.P.W.D., I.P.Bhawan
New Delhi
6. The Deputy Director General (Coordination) NR
CPWD, East Block-I
Level-VII
R.K.Puram, New Delhi – 66.

7. The Executive Engineer (Vig.) VIII
O/o JS & CVO
(Vigilance Unit)
Central Public Works Department
Nirman Bhawan, New Delhi-110 011.Respondents

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

When this matter is taken up, the learned counsel for the applicant seeks leave of this Tribunal to withdraw the O.A., with liberty to approach at an appropriate time, in accordance with law. Accordingly, the OA is dismissed as withdrawn with liberty, as aforesaid. No costs.

(K.N.Shrivastava)
Member (A)

(V. Ajay Kumar)
Member (J)

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